



**CA. Mahalingam Suresh Kumar**

**Insolvency Professional**

**IBBI Reg. No. IBBI/IPA-001/IP-P00110/2017-2018/10217**

**SCHEDULE II**

**FORM B**

**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF  
M/S SRI VENKAT RAM SPINNERS PRIVATE LIMITED**

| Sl. No | PARTICULARS                                                                        | DETAILS                                                                                         |
|--------|------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------|
| 1.     | Name of corporate debtor                                                           | SRI VENKAT RAM SPINNERS PRIVATE LIMITED                                                         |
| 2.     | Date of incorporation of corporate debtor                                          | 03 <sup>rd</sup> December, 1992                                                                 |
| 3.     | Authority under which corporate debtor is incorporated /registered                 | Registrar of Companies, Chennai                                                                 |
| 4.     | Corporate Identity No. / Limited Liability Identification No. of corporate debtor  | U17111TN1992PTC023951                                                                           |
| 5.     | Address of the registered office and principal office (if any) of corporate debtor | 109/1, Koonakulam Road, Cholapuram, Virudhunagar District-626139                                |
| 6.     | Date of closure of Insolvency Resolution Process                                   | 23 <sup>rd</sup> January, 2023 [Liquidation ordered by NCLT on 24 <sup>th</sup> January, 2023]  |
| 7.     | Liquidation commencement date of corporate debtor                                  | 24 <sup>th</sup> January, 2023 [Order received on 03 <sup>rd</sup> February, 2023]              |
| 8.     | Name and registration number of the insolvency professional acting as liquidator   | CA Mahalingam Suresh Kumar<br>IBBI/IPA-001/IP-P00110/2017-2018/10217                            |
| 9.     | Address and e-mail of the liquidator, as registered with the Board                 | No.27/9, Nivedh Vikas, Pankaja Mill Road, Puliyakulam, Coimbatore- 641045<br>Ph no: 73730-52341 |
| 10.    | Address and e-mail to be used for correspondence with the Liquidator               | Mail to: msureshkumar@icai.org                                                                  |
| 11.    | Last date for submission of claims                                                 | 05 <sup>th</sup> March, 2023                                                                    |



**M/s. SPP & Co., Chartered Accountants**

No.27/9, Nivedh Vikas, Pankaja Mill Road, Puliyakulam, Coimbatore - 641 045.

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**CA. Mahalingam Suresh Kumar**

**Insolvency Professional**

**IBBI Reg. No. IBBI/IPA-001/IP-P00110/2017-2018/10217**

Notice is hereby given that the National Company Law Tribunal, Chennai Bench has ordered the commencement of liquidation of the **M/s.Sri Venkat Ram Spinners Private Limited** on **24<sup>th</sup> January, 2023**.

**Note:**

Applicable forms can be downloaded from the following portal: [www.ibbi.gov.in](http://www.ibbi.gov.in) → Quick Links → Downloads → Forms under IBBI (Liquidation Process) Regulations, 2017.

The stakeholders of **M/s.Sri Venkat Ram Spinners Private Limited** are hereby called upon to submit their claims with proof on or before **05<sup>th</sup> March, 2023** to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

[In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.]

Date : 4<sup>th</sup> February, 2023  
Place : Coimbatore

  
**CA. Mahalingam Suresh Kumar**  
**Liquidator of M/s. Sri Venkat Ram Spinners Private Limited**  
**AFA No. AA1/10217/02/201123/104851 valid upto 20.11.2023**

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| SCHEDULE II - FORM B<br>PUBLIC ANNOUNCEMENT<br>[Regulation 12 of the Insolvency and Bankruptcy Board of India<br>(Liquidation Process) Regulations, 2016]<br>FOR THE ATTENTION OF THE STAKEHOLDERS OF<br>M/s. SRI VENKAT RAM SPINNERS PRIVATE LIMITED |                                                                                                                                                                                                           |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| RELEVANT PARTICULARS                                                                                                                                                                                                                                  |                                                                                                                                                                                                           |
| 1                                                                                                                                                                                                                                                     | Name of corporate debtor<br>M/s. SRI VENKAT RAM SPINNERS PRIVATE LIMITED                                                                                                                                  |
| 2                                                                                                                                                                                                                                                     | Date of incorporation of corporate debtor<br>03rd December, 1992                                                                                                                                          |
| 3                                                                                                                                                                                                                                                     | Authority under which corporate debtor is incorporated / registered<br>Registrar of Companies, Chennai                                                                                                    |
| 4                                                                                                                                                                                                                                                     | Corporate Identity Number/Limited Liability Identification Number of corporate debtor<br>U17111TN1992PTC023951                                                                                            |
| 5                                                                                                                                                                                                                                                     | Address of the registered office and principal office (if any) of corporate debtor<br>109/1, Koonakulam Road, Cholapuram, Virudhunagar District - 626 139                                                 |
| 6                                                                                                                                                                                                                                                     | Date of closure of insolvency resolution process<br>23rd January, 2023 [Liquidation ordered by NCLT on 24th January, 2023]                                                                                |
| 7                                                                                                                                                                                                                                                     | Liquidation commencement date of corporate debtor<br>24th January, 2023 [Order received on 03rd February, 2023]                                                                                           |
| 8                                                                                                                                                                                                                                                     | Name and registration number of the insolvency professional acting as liquidator<br>CA Mahalingam Suresh Kumar<br>IBBI/IPA-001/IP-P00110/2017-2018/10217                                                  |
| 9                                                                                                                                                                                                                                                     | Address and e-mail of the liquidator, as registered with the Board<br>No.27/9, Nivedh Vikas, Pankaja Mill Road, Pullyakulam, Coimbatore - 641 045<br>Ph no: 73730-52341<br>Mail to: msureshkumar@icai.org |
| 10                                                                                                                                                                                                                                                    | Address and e-mail to be used for correspondence with the liquidator                                                                                                                                      |
| 11                                                                                                                                                                                                                                                    | Last date for submission of claims<br>05th March, 2023                                                                                                                                                    |

Notice is hereby given that the National Company Law Tribunal, Chennai Bench has ordered the commencement of liquidation of the M/s. Sri Venkat Ram Spinners Private Limited on 24th January, 2023.

The stake holders of M/s. Sri Venkat Ram Spinners Private Limited are hereby called upon to submit their claims with proof on or before 05th March, 2023 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

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Note : Applicable forms can be downloaded from the following portal :  
www. ibbi.gov.in → Quick Links → Downloads → Forms under IBBI (Liquidation Process) Regulations, 2017.

Place : Coimbatore  
Date : 04.02.2023  
CA. Mahalingam Suresh Kumar  
Liquidator of M/s. Sri Venkat Ram Spinners Private Limited  
AFA No. AA1/10217/02/201123/104851 valid upto 20.11.2023

**SCHEDULE II - FORM B  
PUBLIC ANNOUNCEMENT**

[Regulation 12 of the Insolvency and Bankruptcy Board of India  
(Liquidation Process) Regulations, 2016]

**FOR THE ATTENTION OF THE STAKEHOLDERS OF  
M/s. SRI VENKAT RAM SPINNERS PRIVATE LIMITED**

**RELEVANT PARTICULARS**

|    |                                                                                       |                                                                                                                                     |
|----|---------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------|
| 1  | Name of corporate debtor                                                              | M/s. SRI VENKAT RAM<br>SPINNERS PRIVATE LIMITED                                                                                     |
| 2  | Date of incorporation of corporate debtor                                             | 03rd December, 1992                                                                                                                 |
| 3  | Authority under which corporate debtor is incorporated / registered                   | Registrar of Companies, Chennai                                                                                                     |
| 4  | Corporate Identity Number/Limited Liability Identification Number of corporate debtor | U17111TN1992PTC023951                                                                                                               |
| 5  | Address of the registered office and principal office (if any) of corporate debtor    | 109/1, Koonakulam Road, Cholapuram, Virudhunagar District - 626 139                                                                 |
| 6  | Date of closure of insolvency resolution process                                      | 23rd January, 2023 [Liquidation ordered by NCLT on 24th January, 2023]                                                              |
| 7  | Liquidation commencement date of corporate debtor                                     | 24th January, 2023 [Order received on 03rd February, 2023]                                                                          |
| 8  | Name and registration number of the insolvency professional acting as liquidator      | CA Mahalingam Suresh Kumar<br>IBBI/PA-001/IP-P00110/2017-2018/10217                                                                 |
| 9  | Address and e-mail of the liquidator, as registered with the Board                    | No. 27/9, Nivedh Vikas, Pankaja Mill Road, Puliakulam, Coimbatore - 641 045<br>Ph no: 73730-52341<br>Mail to: msureshkumar@icai.org |
| 10 | Address and e-mail to be used for correspondence with the liquidator                  |                                                                                                                                     |
| 11 | Last date for submission of claims                                                    | 05th March, 2023                                                                                                                    |

Notice is hereby given that the National Company Law Tribunal, Chennai Bench has ordered the commencement of liquidation of the M/s. Sri Venkat Ram Spinners Private Limited on 24th January, 2023.

The stake holders of M/s. Sri Venkat Ram Spinners Private Limited are hereby called upon to submit their claims with proof on or before 05th March, 2023 to the liquidator at the address mentioned against item No.10.

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Place : Coimbatore

**CA. Mahalingam Suresh Kumar**

Date : 04.02.2023

Liquidator of M/s. Sri Venkat Ram Spinners Private Limited

AFA No. AA1/10217/02/201123/104851 valid upto 20.11.2023